

Dr. M. M. Das: May I know whether Government has received any memorandum from the cultivators from whom these lands were acquired, asking Government to give the lands to them for cultivation on any terms found suitable by Government?

Shri Gopalaswami: There is no information on that point here. We do not know whether even the lessees are cultivating the lands themselves or have given sub-leases. We have asked for further information, which when received can be placed on the Table.

Dr. M. M. Das: May I know before these lands were leased out to three persons who did not belong to this particular locality, whether any opportunity was given to the cultivators from whom the lands were acquired to cultivate the lands on terms given by Government?

Shri Gopalaswami: Notice was given. Sir and the land was sold in auction. 8 persons attended the auction.

Dr. M. M. Das: May I know whether it will be possible for Government to reconsider this question and make some arrangement by which the cultivators may get these lands for cultivation?

Shri Gopalaswami: That is a matter which can be examined, but we cannot do anything with the leases that had been granted already.

Shri B. S. Murthy: May I know whether any tenants of co-operative societies applied for the lease?

Shri Gopalaswami: I am afraid, I have no information. 8 individuals attended the auction. That is what I have.

Dr. M. M. Das: May I know whether the hon. Minister is in a position to let us know what portion of these lands are cultivated or are they lying fallow?

Shri Gopalaswami: After the lease?

Dr. M. M. Das: Yes, Sir.

Shri Gopalaswami: I am afraid, I have not got the information.

RUPÉE DEAL WITH SOVIET UNION

*706. **Shri K. Subrahmanyam:** Will the Minister of Finance be pleased to state:

(a) whether there has been any rupee deal with the Soviet Union in recent months; and

(b) whether any amount has been paid in rupees to the Soviet Union or its agencies in India in respect of any transactions?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). There has been no rupee deal between the Government of India and the Soviet Union. Nor has any amount been paid in rupees by Government to the Soviet Union or its agencies in India in respect of any transactions.

Shri B. R. Bhagat: May I know whether it is a fact that sterling is the unit of exchange between India and the U.S.S.R.?

Shri C. D. Deshmukh: Unless there is a barter deal.

Shri B. R. Bhagat: May I know the reasons?

Shri C. D. Deshmukh: Willingness of the U.S.S.R. to receive sterling.

राज्यों को अनुदान

*७०७. श्री जंगड़े: क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे कि केन्द्रीय सरकार द्वारा विविध भाग क, ख, न और घ राज्यों को क्रमशः १९४९-१९५० और १९५१ वर्षों में अलग अलग अनिवार्य, सामाजिक और प्रौढ़ शिक्षा के लिये दिये गए अनुदानों की राशि क्या है ?

GRANTS TO STATES

[707. **Shri Jangde:** Will the Minister of Education be pleased to state the amount of grants given by the Central Government to various Part 'A', 'B', 'C' and 'D' States for compulsory, social or adult education separately in the years 1949, 1950 and 1951 respectively?]

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): A statement is placed on the Table of the House. [See Appendix IV, Annexure No. 9].

श्री जंगड़े: क्या मैं जान सकता हूँ कि पार्ट बी स्टेट्स को समाज शिक्षा के लिए शाब्द क्यों नहीं दी गई है ?

[**Shri Jangde:** May I know why no grants for social education were made to Part B States?]